



**RESERVE BANK OF INDIA**

www.rbi.org.in  
www.rbi.org.in/hindi  
e-mail: helprrd@rbi.org.in

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001  
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

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**Scheduled Banks' Statement of Position in India as on Friday, March 28, 2008**

(Amount in Rupees crore)											
I	Liabilities to the Banking System (A)	Scheduled Commercial Banks (including RRBs)				All Scheduled Banks (SCBs)					
		30.03.2007	14.03.2008	*	28.03.2008	*	30.03.2007	14.03.2008	*	28.03.2008	*
	a) Demand & time deposits from banks	40772.09	39580.95		45155.14		43619.73	43052.36		48681.39	**
	b) Borrowings from banks	35398.81	32198.17		31080.87		35532.03	32205.64		31117.86	
	c) Other demand & time liabilities	12374.03	18793.04		17414.48		12388.77	18798.18		17418.91	
II	Liabilities to Others (A)										
	a) Deposits (other than from banks)	2611933.37	3075224.33		3192141.41		2694677.87	3174333.85		3292565.16	
	i) Demand	429730.53	442720.44		516730.59		440542.69	453978.83		528015.67	
	ii) Time	2182202.84	2632503.89		2675410.82		2254135.18	2720355.02		2764549.49	
	b) Borrowings @	85836.01	107610.37		105857.36		86909.53	108588.80		107001.07	
	c) Other demand & time liabilities	242233.71	301130.40		296713.71		245056.32	304083.59		299867.44	
III	Borrowings from RBI (B)	6244.69	483.00		4000.00		6347.69	502.00		4000.00	
	Against usance bills and / or promissory Notes	0	0		0		0	0		0	
IV	Cash	16138.57	17293.89		17678.12		16636.66	17821.02		18223.65	
V	Balances with RBI (B)	180222.10	253292.85		257122.04		185958.38	260926.59		264921.18	
VI	Assets with Banking System										
	a) Balances with other banks										
	i) In current accounts	13267.90	14035.03		14306.77		14518.08	15395.78		15915.97	
	ii) In other accounts	16201.27	19961.51		21026.16		19349.92	23511.43		24648.40	
	b) Money at call & short notice	18266.97	19534.74		19755.05		22760.62	25176.77		25653.33	
	c) Advances to banks (i.e., due from banks)	6202.77	3356.87		3768.62		6516.06	4079.22		4494.18	£
	d) Other assets	23502.90	30015.05		32359.47		24158.63	30623.06		32944.42	
VII	Investments (at Book Value)	791515.97	986052.21		972738.29		821334.37	1019353.43		1006757.40	
	a) Central & State Govt. securities+	776058.07	966516.17		953525.14		804846.00	998819.52		986571.02	
	b) Other approved securities	15457.90	19536.04		19213.15		16488.37	20533.91		20186.38	
VIII	Bank credit (Excluding inter-bank advance)	1931189.29	2272602.73		2348493.33		2008608.11	2353907.55		2431636.66	
	a) Loans, cash credits & overdrafts \$	1843870.83	2178109.63		2249465.39		1919505.68	2257735.78		2330776.05	
	b) Inland bills purchased	15918.72	11569.76		12208.39		16414.19	11915.89		12600.49	
	c) Inland bills discounted	31313.73	37782.42		40660.75		31947.50	38525.63		41501.96	
	d) Foreign bills purchased	16142.09	15053.02		16032.83		16174.06	15078.75		16069.63	
	e) Foreign bills discounted	23943.92	30087.90		30125.97		24566.68	30651.50		30688.53	

Notes :

- \* Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- \*\* This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from the Reserve Bank and balances with the Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies viz. Food Corporation of India, State Governments and their agencies under the Food Consortium.

<b>Food Credit Outstanding as on</b>			
(Rupees in Crores)			
<b>Date</b>	<b>30.03.2007</b>	<b>14.03.2008</b>	<b>28.03.2008</b>
Scheduled Commercial Banks	<b>46520.52</b>	<b>43505.17</b>	<b>44399.06</b>
State Co-operative Banks	<b>2905.00</b>	<b>3405.00</b>	<b>3405.00</b>

The expression ' Banking System ' or ' Banks ' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

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